

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 693**

TO BE ANSWERED ON FRIDAY, THE 29.11.2024

High Courts

693 SHRI S VENKATESAN:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the total number of High Courts that are functioning with full sanctioned strength of judges;
- (b) the number of judges in HCs against their sanctioned strength, State-wise;
- (c) the total number of cases pending with each HC till date as per the latest figures; and
- (d) the total number of cases pending for more than five years?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) and (b): The information is placed at **Annexure-I**.

(c) and (d): The information, based on the data available as on 26.11.2024 is placed at **Annexure-II**.

Statement showing sanctioned strength and working strength of Judges in High Courts (As on 26.11.2024)

Sl. No.	Name of High Court	Sanctioned Strength	Working Strength
1	Allahabad	160	81
2	Andhra Pradesh	37	29
3	Bombay	94	68
4	Calcutta	72	43
5	Chhattisgarh	22	16
6	Delhi	60	36
7	Gauhati	30	24
8	Gujarat	52	32
9	Himachal Pradesh	17	11
10	J & K and Ladakh	25	15
11	Jharkhand	25	18
12	Karnataka	62	50
13	Kerala	47	45
14	Madhya Pradesh	53	35
15	Madras	75	66
16	Manipur	5	4
17	Meghalaya	4	4
18	Orissa	33	19
19	Patna	53	35
20	Punjab & Haryana	85	53
21	Rajasthan	50	32
22	Sikkim	3	3
23	Telangana	42	27
24	Tripura	5	5
25	Uttarakhand	11	6
	Total	1122	757

Annexure-II

Number of cases pending with High Courts

Sl. No.	Name of High Court	Number of Cases Pending as on date
1.	Allahabad	10,67,614
2.	Bombay	6,52,990
3.	Calcutta	1,87,360
4.	Gauhati	64,240
5.	Telangana	2,46,865
6.	Andhra Pradesh	2,48,203
7.	Chhattisgarh	84,687
8.	Delhi	1,27,518
9.	Gujarat	1,71,652
10.	Himachal Pradesh	94,756
11.	Jammu & Kashmir and Ladakh	46,120
12.	Jharkhand	75,999
13.	Karnataka	3,00,984
14.	Kerala	2,50,933
15.	Madhya Pradesh	4,69,462
16.	Manipur	5,285
17.	Meghalaya	1,183
18.	Orissa	1,46,998
19.	Punjab and Haryana	4,33,196
20.	Rajasthan	6,56,141
21.	Sikkim	215
22.	Tripura	1,002
23.	Uttarakhand	55,331
24.	Madras	5,22,393
25.	Patna	1,99,754

Number of cases pending for more than five years:-

Supreme Court	High Courts	District & Subordinate Courts	Total
19,569	27,31,298	1,15,96,339	1,43,47,206